

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 4th March, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. for R-2 & 3 Ms. Savitri Pandey, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Advs. for UPSIDC
FOR HEARING			
2.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Raman Yadav, Adv. for R-1, 3 to 6 Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. for 2 Mr. Rajkumar, Adv. for CPCB Mr. Ramcth, Adv. for R-4
3.	Original Application No. 319/2015	Vishwanath Chaturvedi Vs. UOI & Ors.	Mr. Shekhar G Devasa, Manish Tiwari & Sriram P, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Parth Awasthi, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 & 4 Ms. Puja Kalra, Adv. for R-5 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-6 Mr. Rajkumar & Ms. Sanjana Saddy, Advs. for R-8 Mr. Ravinder Sethi, Sr. Adv. with Mr. Aurag Chawla, Adv. for R-9 Ms. Sakshi Popli, Adv. for DJB & NDMC

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